

**Central Administrative Tribunal  
Principal Bench  
OA No. 1061/2014**

New Delhi this the 06<sup>th</sup> day of December, 2016

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Nigam Prakash Semwal  
S/o Late G.D. Semwal  
President of 358, Sector 12,  
R.K. Puram, New Delhi
2. Chitranjan Singh  
S/o Late Bindeshwari Singh  
Resident of 2170, Pocket B-2  
Vasant Kunj, New Delhi
3. A.K. Saxena  
S/o Shri S.P. Saxena  
President of House No. 314  
Type IV, Laxmi Bai Nagar,  
New Delhi
4. S.N. Labh  
S/o Shri H.N. Labh  
Resident of DX-30  
Kendriya Vihar  
Sector-56, Gurgaon, Haryana
5. Javed Khan  
S/o Late I.H. Khan,  
Resident of T-101,  
Taj Enclave,  
Geeta Colony, Delhi-31

...Applicants

**(By Advocate: Mr. Ramesh Rawat for Mr. Sudarshan Rajan)**

Versus

1. The Union of India Through Director General Works  
Central Public Works Department  
Nirman Bhawan  
New Delhi.
2. The Secretary, Min of Personnel, Pension and  
Public Grievances, Department of Personnel  
North Block, New Delhi.
3. The Secretary, UPSC  
Shahjahan Road, New Delhi

4. Lahari Shankar  
Assistant Director Horticulture  
PWD, M22 43, Delhi.
5. Balwant Singh  
Assistant Director Horticulture  
Horticulture Division VI,  
New Delhi.
6. Prakash Chandar  
Assistant Director Horticulture  
Horticulture Division V  
CPWD, New Delhi

.... Respondents

**(By Advocate: Mr. Rajeev Kumar-R-3j )**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicants has submitted that all the applicants have retired and do not wish to pursue this OA any further.

2. Accordingly, this OA is dismissed as withdrawn.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

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